

No. 97

THURSDAY, 29 JULY 2010
11.30 A.M.

1. **QUESTIONS**

(1) POSTPONED STARRED QUESTIONS TO BE ORALLY ANSWERED

Postponed Starred Question No.*9C tabled by Shri Mahadev Naik, MLA regarding 'Orthopaedics Operations carried out by Goa Medical College/Asilo/Hospicio Hospitals'(originally slated for answer on 22.07.2010) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. **CALLING ATTENTION**

SHRI MAUVIN GODINHO, Dy. Speaker to call the attention of the Minister for Education to the following:

"Grave anxiety in the minds of the people as regards the refusal of the Management and Principal of the Shantadurga Higher Secondary School, Sancoale to admit fresh students for the Arts stream inspite of orders from the Education Department. Also the denial of proper space and facilities to those students already admitted in the Arts stream at the behest of the Education Department. Steps the Government intends to take to remedy the situation."

3. **RE-CONSIDERATION AND PASSING OF THE GOA PANCHAYATI RAJ (AMENDMENT) BILL, 2009**

SHRI MANOHAR AZGAONKAR, Minister for Panchayats to move the following:

“That leave be granted to move that the Goa Panchayati Raj (Amendment) Bill, 2009 be taken up for re-consideration.”

ALSO to move that the Bill be passed.

4. **DISCUSSION* AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2010-11**

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| (1) Demand No. 2 | - | General Administration & Coordination
(Cut Motions at Sl.No. 1 of list separately circulated to be disposed off) |
| (2) Demand No. 14 | - | Goa Sadan |
| (3) Demand No. 17 | - | Police
(Cut Motions at Sl.No. 2 of list separately circulated to be disposed off) |
| (4) Demand No. 18 | - | Jails |
| (5) Demand No. 22 | - | Vigilance |
| (6) Demand No. 23 | - | Home
(Cut Motion at Sl.No. 3 of list separately circulated to be disposed off) |
| (7) Demand No. 25 | - | Home Guards and Civil Defence |
| (8) Demand No. 26 | - | Fire & Emergency Services |
| (9) Demand No. 27 | - | Official Language |
| (10) Demand No. 29 | - | Public Grievances |
| (11) Demand No. 63 | - | Rajya Sainik Board |

**ASSEMBLY HALL
PORVORIM-GOA
28 JULY, 2010**

**J. N. BRAGANZA
SECRETARY**

* 2 hours to be taken by Opposition and 2 hours by the Ruling Coalition for the discussion on the group of Demands for Grants for the day.